- (a) Forty-seventh Annual Report and Accounts of the Indian Drugs and Pharmaceuticals Limited (IDPL), Gurgaon, for the year 2007-08, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2550/15/10]

....(Interruptions)....

SHRI S.S. AHLUWALIA (Jharkhand): Sir, are you sending these Bills to the Standing Committee? (Interruptions).

MR. DEPUTY CHAIRMAN: He is laying the Papers on the Table. This is not introduction of Bills. Shri E. Ahammed.

Memorandum of Understanding (2010-11) between Government of India and IRFC

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Railways) and the Indian Railway Finance Corporation Limited (IRFC), for the year 2010-11.

[Placed in Library. See No. L.T. 2082/15/10]

MOU (2010-11) between Government of India and RINL

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and the Rashtriya Ispat Nigam Limited (RINL) for the year 2010-11.

[Placed in Library. See No. L.T. 2173/15/10]

- I. Notification of the Ministry of Consumer Affairs, Food and Public Distribution
- II. Report and Accounts (2008-09) of the Punjab Agro Industries Corporation Ltd. Chandigarh and related papers
- III. Report and Accounts (2006-07) of FCI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) Notification G.S.R. 70 (E)/Ess.com./Sugarcane, dated the 10th February, 2010, regarding Factory-wise